Unstarred Questions

Number of girls missing in the country

376. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a new portal has been developed to track missing girls in the country;
 - (b) if so, the details thereof;
 - (c) whether this has since been launched in the country;
 - (d) if so, what is the latest positive results thereof; and
 - (e) what is the total number of girls that go missing per annum on an average?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) Ministry of Women and Child Development has set up web portals 'Track Child' and 'Khoya-Paya' under its centrally sponsored Integrated Child Protection Scheme (ICPS) to track the missing and found children. This portal provides facility for searching missing children and matching of missing children with the recovered/found children could also be done based on pre-defined parameters such as name, age, parents details of date of missing etc.

There are two modules on Track Child; one is used by the Police to upload the information of a missing child after registering FIR and second module used by Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), staff of the Child Care Institutions (CCIs) or entering information of a recovered/found child. A revised and user friendly version *i.e.* 2.0 Track Child was launched for better connectivity and with enhanced features such as Mobile Application during 2015-16. The URL of Track Child is www.trackthemissingchild.gov.in

As on 08.02.2016, out of 17069 Police stations, 10194 are making entries of missing/recovered children in Track Child. Out of 617 CWCs, 405 are updating records of children and out of 607 JJBs, 309 are entering data of children on Track Child portal. Out of 5607 CCIs, 4187 are making entries of children in their care.

The Ministry of Women and Child Development launched Khoya-Paya on 2nd June 2015 where citizens can report missing children as well as sightings of their whereabouts without loosing much time. Found children can also be reported. Any citizen can register on Khoya Paya by using an Indian Mobile Number. The objectives of Khoya Paya are speedy reporting of missing and found children, locating missing children through site based interaction, citizens encouraged to provide information of

sightings of abandoned, lost children and those accompanies by suspicious persons and citizens can upload information on found children.

Ministry of Home Affairs has issued an Advisory dated 5th may, 2014 on Web Portal of Anti Human Trafficking titled www.stophumantrafficking-mha.nic.in launched on 20th February, 2014 which is available at:

http://mha.nic.in/sites/upload_files/mha/files/AdvisoryAHT_1300514.PDF

This web portal is one stop information repository on issues relating to human trafficking and a vital IT tool for sharing of information across Ministries, States/UTs, Civil Society Organizations and other stakeholders for effective implementation of Anti-Human Trafficking measures more so relating to its criminal aspect and promoting best practice in this area.

(e) State-wise details of total number of girls reported missing for the year 2013-15 is given in the Statement.

Statement

Total No. of girls missing State-wise for the year 2013-15

Sl. No.	State/UT	2013	2014	2015
1.	Andaman and Nicobar Islands	22	17	33
2.	Andhra Pradesh	1365	1423	1366
3.	Arunachal Pradesh	23	35	80
4.	Assam	929	1006	849
5.	Bihar	859	712	NIL
6.	Chandigarh	131	112	164
7.	Chhattisgarh	2005	1064	1473
8.	Dadra and Nagar Haveli	6	8	1
9.	Daman and Diu	2	9	8
10.	Delhi	3919	4166	3960
11.	Goa	75	36	15
12.	Gujarat	1511	1079	985
13.	Haryana	472	645	821
14.	Himachal Pradesh	112	90	66
15.	Jammu and Kashmir	233	204	77

160 Written Answers to		[RAJYA SABHA]	Un	Unstarred Questions	
Sl. No.	State/UT	2013	2014	2015	
16.	Jharkhand*	645	581	NR	
17.	Karnataka	1671	1208	1018	
18.	Kerala	709	702	827	
19.	Lakshadweep	NIL	NIL	NIL	
20.	Madhya Pradesh	5737	4691	5380	
21.	Maharashtra	9460	8286	2164	
22.	Manipur	21	19	15	
23.	Meghalaya	83	81	78	
24.	Mizoram	1	5	4	
25.	Nagaland	90	105	88	
26.	Odisha	1903	835	1152	
27.	Puducherry	47	43	37	
28.	Punjab	306	275	319	
29.	Rajasthan	1635	1181	1186	
30.	Sikkim	76	48	64	
31.	Tamil Nadu	2012	2197	2690	
32.	Telangana	1969	2008	2200	
33.	Tripura	350	327	42	
34.	Uttar Pradesh	1492	958	1222	
35.	Uttarakhand	101	143	191	
36.	West Bengal*	12800	11617	NR	
le .	Grand Total	52722	45916	28575	

* NR stands for data not received. Note: Data for 2015 is provisional.

Utilising the services of injured personnel

377. SHRI ANUBHAV MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the policy of Government with respect to rehabilitating those personnel who are injured and end up with permanent damage during active operations and are declared unfit for combat duties; and
- (b) whether Ministry would consider the fitness of those injured in active operations in other parameters and utilize their services for full length instead of